

suggested that States can deploy core professional staff namely Panchayat Development Officer and Technical Assistant in each Gram Panchayat of the Left Wing Extremism (LWE) affected Districts.

3. Ministry has issued notification allowing construction of play grounds under MGNREGA in these districts.
4. Prime Minister Rural Development Fellows will be appointed in IAP districts for fixed duration to provide managerial support to district administration in the implementation of rural development and other developmental programmes.

(e) to (h) From data reported by various States, there does not seem to be any significant adverse effect on the performance of MGNREGA due to violent opposition in the Left Wing Extremism affected districts.

#### **Opening of NIRD centre at Kotdwar, Uttarakhand**

‡2305. SHRI MAHENDRA SINGH MAHRA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Ministry has decided to open a Centre of National Institute of Rural Development (NIRD) at Kotdwar in Uttarakhand;

(b) if so, whether the State Government has informed the Ministry about the details of the land identified therefor; and

(c) if so, the details of the reasons for the delay in setting up the Centre?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) No, Sir. A proposal for setting up a Centre for Training in Land Records Management and Land Survey under National Institute of Rural Development at Kotdwar in Uttarakhand was considered by the Ministry of Rural Development, but was not agreed to.

#### **Construction of IAY houses under MGNREGA**

2306. SHRI NATUJI HALAJI THAKOR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government would approve construction of Indira Awas Yojana (IAY) houses as an approved work under MGNREGA to bridge the gap between assistance provided and the actual unit cost of IAY house;

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‡Original notice of the question was received in Hindi.